

OFFICE OF THE DISTRICT & SESSIONS JUDGE, BIKANER


:: ORDER ::

S.No. Estt/2021/ 256

Dated: 08.07.2021

In pursuant to creation of New Courts in Bikaner Judgeship such as Additional District & Sessions Court at the Head Quarter Dungargarh, Sr. Civil Judge & Addl. Chief Judicial Magistrate, Khajuwala at the Head Quarter Khajuwala, and Civil Judge & Judicial Magistrate, Nokha at the Head Quarter Nokha.

It is ordered that at the Head Quarters Dungargarh, Nokha and Khajuwala, there shall be centralised copying section and Incharge of the same will be the Addl. Chief Judicial Magistrate, Dungargarh for Dungargarh Head Quarter, Addl. Chief Judicial Magistrate, Nokha for Nokha Head Quarter and Civil Judge & Judicial Magistrate, Khajuwala for Khajuwala Head Quarter respectively and they shall deal with the matter relating to copying of records of the courts situated at above mentioned Head Quarters and also to direct that all necessary arrangements be made with immediate effect.

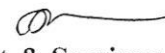

**District & Sessions Judge,
Bikaner**

S.No. Estt/2021/ 4643

Dated: 08.07.2021

Copy forwarded to the following for information and necessary action:

1. Addl. District & Sessions Judge, Dungargarh
2. Sr. Civil Judge & Addl. Chief Judicial Magistrate, Nokha
3. Civil Judge & Judicial Magistrate, Nokha
4. Sr. Civil Judge & Addl. Chief Judicial Magistrate, Khajuwala
5. Civil Judge & Judicial Magistrate, Khajuwala
6. President, Bar Association, Dungargarh, Nokha & Khajuwala.
7. President, Bar Association, Bikaner
8. System Officer, Bikaner to upload the copy on official website & e-mail to concerned.


**District & Sessions Judge,
Bikaner**